CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 663/2017 in O.A. No. 863/2017

New Delhi, this the 29th day of November, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Sahansra Pal, Aged 60 years, S/o Sh. Mange Lal Retired Senior Private Secretary, Income Tax Appellate Tribunal R/o B-117, Pandara Road, New Delhi-3.

.. Petitioner

(By advocate: Shri Kuldeep Sharma for Shri Yogesh Sharma)

Versus

- 1. Shri G.D. Aggarwal,
 President,
 The Income Tax Appellate Tribunal,
 Pratishtha Bhawan, 3rd & 4th Floor,
 101, Maharshi Karve Road, Mumbai.
- 2. Shri V.K. Singal,
 Assistant Registrar,
 Income Tax Appellate Tribunal,
 Lok Nayak Bhawan, Khan Market,
 New Delhi

.. Respondents

(By Advocate: Shri Ramjan Khan for Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. 2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

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